

**BUSINESS ADVISORY COMMITTEE**  
(Thirteenth Lok Sabha)

**SEVENTH REPORT**  
(Presented on 26.4.2000)

The Business Advisory Committee held a sitting on Tuesday, the 25<sup>th</sup> April, 2000.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

(1) The Food Corporations (Amendment) Bill, 2000, as passed by Rajya Sabha 2 hours

(Consideration and passing)

(2) The Sugarcane Control (Additional Powers) Repeal Bill, 2000, as passed by Rajya Sabha. 1 hour

(Consideration and passing)

(3) The Indian Companies (Foreign Interests) and the Companies (Temporary Restrictions on Dividends) Repeal Bill, 2000. 1 hour

(Consideration and passing)

(4) The Constitution (89<sup>th</sup> Amendment) Bill, 2000 2 hours

(Consideration and passing)

3. The Committee also recommend that all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants in respect of Budget (General) for 2000-2001 may be put to vote at 6 P.M. on Tuesday, the 2<sup>nd</sup> May, 2000.

**NEW DELHI;**  
April 25, 2000  
Vaisakha 5, 1922 (Saka)

**G.M.C. BALAYOGI**  
Chairman  
**BUSINESS ADVISORY COMMITTEE**